

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION No. 697
ANSWERED ON 08/02/2024

Coastal erosion and its impact in Odisha

697 Dr. Amar Patnaik:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that there has been a significant reduction in allocation of funds for the National Coastal Management Programme;
- (b) if so, the reasons therefor;
- (c) the steps taken by the Central Government in the last five years to address the concerns of the coastal communities in Odisha with respect to their livelihoods; and
- (d) whether the Ministry is considering a comprehensive rehabilitation and resettlement scheme for those displaced by rise in sea levels and coastal erosion in Odisha and the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) & (b): The Revised Estimate (RE) under National Coastal Management Programme from 2019-20 to 2023-24 is as follows:

National Coastal Management Programme					
(in Rs. crore)					
2019-20	2020-21	2021-22	2022-23	2023-24	2024-25*
96.0	68.33	100.9	4.00	43.30	50
*Budget Estimate					

The Budgetary estimates were made in consideration of the fact that Externally Aided Projects (EAP) for coastal areas are also taken up under this programme. However, the actual allocation for EAP projects are finalized and funds released after completion of procedural formalities, including, inter-alia, due approvals, signing of loan agreements with external agencies etc.

- (c) Following are the key initiatives undertaken by Ministry of Environment, Forest and Climate Change (MoEFCC) to address the concerns of the coastal communities in Odisha with respect to their livelihoods:
- i. MoEFCC notified the Coastal Regulation Zone (CRZ) Notification 2019 issued vide the Notification G.S.R. 37(E) dated 18th January 2019, and one among the objectives is to ensure livelihood security to the fisher communities and other local communities living in the coastal areas. The Coastal Zone Management Plan (CRZMP) for the entire stretch of Odisha coast has been approved by National Coastal Zone Management Authority under the provision of CRZ Notification 2019, which also includes shoreline management plan for entire stretch of Odisha.
 - ii. MoEFCC has implemented an Externally aided project, viz., Integrated Coastal Zone Management Project in Odisha with active participation of State. Geo-tube technology for control of coastal erosion was carried out at Pentha village in Ganjam District as pilot project with potential of replication.
 - iii. MoEFCC with financial assistance from the Green Climate Fund and with active participation of 3 coastal States namely Odisha, Andhra Pradesh and Maharashtra, is implementing a project namely “Enhancing Climate Resilience of India’s Coastal Communities” and one of the component is climate resilient livelihood option in 12 districts of aforesaid 3 States. The project has direct and indirect beneficiaries of approximately 1.7 million and 10 million respectively. The pilot intervention through System of Rice Intensification has covered around 5725 small and marginal farmers in Odisha during Kharif and Rabi of 2023.
- (d) The steps taken by the Government of India for rehabilitation and resettlement for those displaced by rise in sea levels and coastal erosion in the country are:
- i. 15th Finance Commission has recommended Rs. 1000 crore for resettlement of displaced people affected by erosion for 2021- 26 under National Disaster Response Fund (NDRF). In addition, Rs. 1500 crore is earmarked for mitigation measures to prevent river and coastal erosion for the same period under National Disaster Mitigation Fund (NDMF). For both funds (NDRF and NDMF), State Governments need to avail resources on a cost-sharing basis.
 - ii. Coastal erosion mitigation measures have been taken up at Puducherry and Chellanam in Kerala, which helped in restoration and protection of coastal areas. Technical support is extended to the coastal States in the design of coastal protection measures at vulnerable stretches and for preparation of Shoreline Management Plans.

- iii. Formulation of Policy on Mitigation and Rehabilitation Measures for People Displaced by Coastal and River Erosion 2022”, has been issued by NDMA.
- iv. State Action Plans on Climate Change (SAPCC) have been prepared for the implementation in all the States and Union Territories (UTs), in which coastal States have included measures for enhancing the climate resilience of coastal communities to adapt to the impacts of climate change.
